

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 52
TO BE ANSWERED ON 06.12.2023**

RECRUITMENT DRIVE FOR GRADE 'D' VACANCIES

***52. SHRIMATI RAKSHA NIKHIL KHADSE:**

Will the Minister of Railways be pleased to state:

- (a) whether the basic qualification in the eligibility criteria mentioned by the Railway Recruitment Cell (RRC) direct recruitment drive for filling up of Grade 'D' vacancies till 2007 was Standard 8th Pass and the same was subsequently changed to Standard 10th Pass, if so, the details thereof;**
- (b) the total vacancies for which the RRC had published advertisement especially in CR Mumbai zone vide Notification No. 1/2007 was 6413;**
- (c) the number of candidates recruited and the details of panel formed along with the number of posts that have been filled up for the above Notification;**
- (d) whether the Government proposes to recruit those candidates who were sorted out from the recruitment drive conducted under CR Mumbai Zone Notification No. 1/20 with 8th Pass eligibility and who underwent medical fitness test, but were kept in waiting list; and**
- (e) if so, the details thereof and if not, the reasons therefor ?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 52 BY SHRIMATI RAKSHA NIKHIL KHADSE TO BE ANSWERED IN LOK SABHA ON 06.12.2023 REGARDING RECRUITMENT DRIVE FOR GRADE 'D' VACANCIES.

(a) The normal minimum education qualification for recruitment to then existing Group 'D' posts on the Railways was class 8th in the year 2007 as per existing policy then in force. Sixth Central Pay Commission, in their report submitted in March, 2008, had recommended for upgradation of existing Group 'D' pay scales to lowest Group 'C' pay scale Rs 2750-4400 (6th Central Pay Commission revised pay structure of Pay Band PB1 with Grade pay Rs. 1800 / Pay Level L-1 in Seventh Central Pay Commission pay structure) with revision of minimum educational qualification for entry in Government Service to Matric/ITI. Above recommendation was accepted by Government of India. Consequently the minimum education qualification for recruitment in Indian Railways was raised to 10th/ITI.

(b) to (e) A notification for filling up 6413 vacancies in erstwhile Group 'D' category posts was issued by Central Railway on 17.05.2007. The life of a panel is 2 years from the date of publication which can be extended for a further period of 1 year by General Manager in case of administrative exigencies. The recruitment has been completed long back. The candidates below in merit and not empanelled had filed various Original Applications before Hon'ble Central Administrative Tribunal in the year 2015 -2016. Hon'ble Tribunal had clubbed all the Original Applications and vide orders dated 10.02.2017 dismissed above petitions. Hon'ble High Court, Mumbai and Hon'ble Supreme Court also upheld the decision of Hon'ble Central Administrative Tribunal.
